

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 600
TO BE ANSWERED ON 06.02.2023

Ban on Single Use Plastic

600. DR. BEESETTI VENKATA SATYAVATHI:
SHRI B.B. PATIL:
DR. AMAR SINGH:
SHRI SRIDHAR KOTAGIRI:
SHRI POCHA BRAHMANANDA REDDY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is taking measures to enforce ban on manufacturing, import, stocking, distribution, sale and use of single use plastic in the country, if so, the details thereof along with the steps taken to monitor plastic reduction in the country in a time bound manner;
- (b) whether the Government has found that many manufacturers continue to produce plastic items like straws, straw covers, cigarette packets etc. and such items are also available in small shops, if so, the details of the action taken against them;
- (c) whether the Government has penalised any persons/companies for deviation from the said Rules so far and if so, the details thereof;
- (d) whether the Government has issued any notices or deadlines to the handful of Cigarette manufacturers who are making or selling products in the country for not to use any plastic material in packaging in any form, if so, the details thereof; and
- (e) the action taken by the Government on manufacturers of tabacoo products who are violating the guidelines issued on ban on single use plastic?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a)The Plastic Waste Management Rules, 2016, as amended, provide the statutory framework and the prescribed authorities for enforcement of the rules, including ban on identified single use plastic items, which became effective from 1st July 2022. Further, States and Union territories have been asked to undertake regular enforcement drives to implement ban on identified single use plastic items and on plastic carry bags having thickness less than one hundred twenty microns, covering fruit and vegetable markets, wholesale markets, local markets, flower vendors, units manufacturing plastic carry bags etc. States and UTs have also been asked to undertake random checking at border checkpoints to stop inter-state movement of banned single use plastic items. A one-month long pan India enforcement campaign was

undertaken for implementation of ban on identified single use plastic items from 1st to 31st July 2022. Special pan India enforcement drives has undertaken in months of October, November and December, 2022 by Central Pollution Control Board, State Pollution Control Boards and Pollution Control Committees.

For effective monitoring of ban on identified single use plastic items and plastic waste management in the country the following online platforms are in operation (a) National Dashboard on for monitoring of comprehensive action plan implementation, (b) CPCB Monitoring Module for Compliance on Elimination of Single Use Plastic, and (c) CPCB Grievance Redressal App.

(b) & (c): During the enforcement campaign, non-compliance of the ban on identified single use plastic has been found in commercial establishments and manufacturing units including in small shops in local markets. Actions have been taken on the deviations, which include seizure of banned single use plastic items and levy of penalty. As per available information, the penalty levied during the enforcement campaigns is approximately Rs. 6,01,67,701/- and 8,04,501 kg. material was seized.

(d) to (e): Directions were issued to Gutkha / Pan Masala Manufacturers & Cigarette manufacturers who were using plastic in packaging of their products. Action, as appropriate, including closure of units and levying of environmental compliance has been taken against non-compliant units.
